

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 887
(To be answered on the 21st July 2016)

PROFIT OF AAI

887. SHRI VINAYAK BHAURAO RAUT

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the total profit after tax earned by the Airports Authority of India (AAI) during the financial year 2014-15;
- (b) whether the Government has paid bonus to the AAI employees for the subsequent year 2015;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) the profit after tax likely to be earned by the AAI during the Financial Year 2015-16 and the bonus likely to be paid to their employees in 2016;
- (f) whether the Government has received representations from the public representatives and organisations raising the issue of non-payment of bonus of AAI employees; and
- (g) if so, the details thereof and the action taken thereon?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e) : The Airports Authority of India (AAI) has earned a profit after tax of Rs. 1959.22 crores during the financial year 2014-15 and Rs. 2537.36 crores in 2015-16. The employees of AAI were not eligible for payment of bonus as per the then prevailing eligibility norms. However, a few employees have now become eligible for payment of bonus due to enhancement of eligibility limit from Rs.10,000/- to Rs.21,000/- as per the provisions of Payment of Bonus (Amendment) Act, 2015 as published on 01.01.2016.

(f) & (g) : Yes, Madam. AAI has initiated action for payment of bonus to eligible employees in accordance with the provisions of the aforesaid Act.
